BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH: KOLKATA.
O.A. No.165 of 2023/EZ

Sudhanshu Sekhar Bastia & Ors. .....Applicant (S)

-Versus-

State of Odisha & others ..... Respondent(S)

INDEX

Cuttack.
Dt.17.09.2024.

By the Respondent No.2 through

(Shakti Prasad Panda)
Addl.Govt.Advocate.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH: KOLKATA.
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COUNTER AFFIDAVIT FILED BY COLLECTOR, SUNDARGARH, RESPONDENT NO. 2

I, Sri Manoj Satyawan Mahajan, 31 years S/o.Satyawan Shamrao Mahajan, at present working as Collector & District Magistrate, Sundargarh, At/Po/Dist.- Sundargarh, do hereby solemnly affirm and state as follows:

1. That, I am the respondent No.2 in this Original Application and well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.

2. That, I have gone through the copy of letter petition dtd.01.09.2023 of the applicants as well as the order dtd.22.11.2023 of this Hon'ble Tribunal and understood the contents thereof. I am well acquainted with the facts of this case on the basis of official records.

3. That, it is humbly submitted that, as per order dtd.22.11.2023 passed by this Hon'ble Tribunal in Original Application No. 165/2023/EZ, a committee has been constituted for inspection of 11 nos of Sponge iron units situated at Kalunga, Sundargarh.

Collector Sundargarh 17/9/2024

17.09.24

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

It is pertinent to mention here that Utkal Metallics Ltd. Sundargarh (Respondent No.8) filed W.P.(C) No. 42 of 2024 before the Hon'ble High Court of Orissa against the order dtd.22.11.2023. The Hon'ble Court after hearing the learned Counsel for the parties has been pleased to dispose of the said writ petition vide order dtd.4.1.2024 thereby setting aside the order of this Hon'ble Tribunal and remanded back the matter for fresh hearing. The said order of the Hon'ble Court was communicated by the Office of the Advocate General to this deponent vide letter No.1130 / Dtd.6.01.2024 which was received in the Office of the Collector, Sundargarh on 09.01.2024.True copy of order dtd.4.1.2024 is annexed herewith as **Annexure-R2/A.**

4. That, it is humbly submitted that, the Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar, vide Letter No.426/Dtd.06.01.2024 intimated to this deponent not to carry out the inspection by the committee fixed from dtd.08.01.2024 to 12.01.2024 until further order. True copy of letter no. 426/dtd.06.01.2024 is annexed herewith as **Annexure-R2/B**.

5. That, a letter was issued to Regional Office , State Pollution Control Board , Rourkela vide letter No.1235/ Dtd.13.03.2024 to submit factual report on the basis of the allegations made by the applicants in letter dtd.01.09.2023. The Regional Office , State Pollution Control Board , Rourkela submitted the committee report which was received in the Office of the Respondent No.2 indicating therein that the complainant is not fully aware of the

Collector
Sundargarh

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

process, pollution control standard , pollution control measures taken by the Industries. True copy of letter No.1235/ Dtd.13.03.2024 and committee report are annexed herewith as **Annexure- R2/C & R2/D** respectively.

6. That it is humbly submitted that this Respondent No.2 craves the leave of this Hon'ble Tribunal to file further affidavit if necessary at the time of hearing of the case.

7. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing materials has been concealed therefrom.

17/9/2024

D e p o n e n t.

Collector
Sundargarh

VERIFICATION

I, Sri Manoj Satyawan Mahajan, 31 years S/o.Satyawan Shamrao Mahajan, at present working as Collector & District Magistrate, Sundargarh, At/Po/Dist.- Sundargarh, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Sundargarh on this 17th day of September, 2024.

17/9/2024

VERIFICANT

Collector
Sundargarh

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

AFFIDAVIT.

I, Sri Manoj Satyawan Mahajan, 31 years S/o.Satyawan Shamrao Mahajan, at present working as Collector & District Magistrate, Sundargarh, At/Po/Dist.- Sundargarh, do hereby solemnly affirm and state as follows:-

1. That I am the Respondent No.2 in this case. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.

2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

Deponent

Collector
Sundargarh

NOTARY AMBIKA PRASAD RAY GOVT. OF ORISSA (INDIA) SPECIAL ADHESIVE

The above named deponent Manoj Satyawan Mahajan being identified by S.P. Panda Adv solemnly affirm and states before me that the contents of this are true to the best of his/her/their knowledge and belief

17.09.24

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
Regd. No.-ON-56/2004

ANNEXURE-R2/A

918
9.1.24

Fax/Mail

OFFICE OF THE ADVOCATE GENERAL ODISHA CUTTACK;

Letter No. 1130 dt / 06/01/2024

To,

The Collector, Sundargarh,
At/Po/Dist- Sundargarh,

Sub- **WP(C) No.42/2024** filed by Utkal Metallics Limited -Vs-State of Odisha & Ors

Sir,

I am directed to inform you that the aforesaid case was heard and has been disposed of by the Hon'ble High Court on **04.01.2024**

You are therefore requested to please download the scanned copy of writ petition from LMS website (http://orissalms.in or Contact 0671-2509188) and upload the copy of order dt-**04.01.2024** from website of the Hon'ble High Court (www.orissahighcourt.nic.in) for your reference and necessary compliance.

Yours faithfully,

For Advocate General

True Copy Attested
DC/Judicial
Sundargarh

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 42 of 2024

Utkal Metallics Limited, Sundargarh ..... ***Petitioner(s)***

Mr. Pinaki Mishra, Sr.Adv.
Along with
M/s. Nalini Sahoo, Adv.

-Versus-

National Green Tribunal,
Eastern Zone, Kolkata and Ors.. ..... ***Opp.Parties***

Mr. Debasis Nayak, AGA

CORAM:
DR. JUSTICE S.K. PANIGRAHI

ORDER
04.01.2024

Order No.
01.

1. This matter is taken up through hybrid arrangement.

2. Heard learned Sr. Counsel for the Petitioner and the learned counsel for the State.

3. The Petitioner has filed the present Writ Petition challenging the order dated 22.11.2023 passed by the learned National Green Tribunal Eastern Zone Bench, Kolkata (hereinafter referred to as "the N.G.T" for brevity) in O.A. No.165/2023/EZ.

4. Learned Sr. Counsel for the Petitioner submits that the Petitioner operates the industrial unit at Sector-B Kalunga Industrial Estate, Kalunga, Sundergarh after having consent

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to operate to establish the same from the Odisha State Pollution Control Board. The Petitioner's unit is fully functional at present with a production capacity of 24,000 TPA sponge iron and it is running the business by taking loan from the HDFC Bank. The Petitioner at present employs 129 permanent employees and more than 50 workers indirectly from the locality and has installed all pollution fighting equipments.

5. The grievance of the Petitioner is that while dealing with the Letter Petition dated 01.09.2023 filed by one Green Warrior Team complaining about the violation of the pollution control norms by the Petitioner's industry, the N.G.T passed the order dated 22.11.2023 in O.A. No.165/2023/EZ seeking response from most of the industries which are operating in this field and ex-parting the petitioner without giving it an opportunity to put-forth its position before the Tribunal. By way of the said order the N.G.T also appointed one Mr.Sankar Prasad Pani as Amicus Curie and constituted a Committee comprising the District Magistrate Sundergarh, Senior Scientist Odisha State Pollution control Board, Senior Scientist Central Pollution Control Board and the said Amicus Curie. The mandate given to the Committee was that it should visit the site and submit its report with

X

regard to the allegations made in the Original Application within two months considering that there are 11 Industrial Establishments to be inspected and Report to be submitted. The Committee was also given the mandate to recommend penalty as well as Environmental Compensation and also to suggest remedial measures, if any.

6. Learned Sr. Counsel appearing for the Petitioner submits that the Amicus Curie, who is appointed by the N.G.T. and to be part of the Committee, is an Advocate appears for so many parties especially for whistle blowers before the N.G.T. Hence, his inclusion in the Committee is a clear case of conflict of interest and is likely to smack bias.

7. Be that as it may, he further submits that the Committee has been formed without hearing the parties. Hence, the order suffers from violation of natural justice. He further submits that such kind of approach by the Tribunal adversely affect the functioning of the industry and grossly impacts the ease of doing business in the State.

8. In view of the above, this Court is of the view that the N.G.T. should have given an opportunity of hearing to all the parties before constituting such Committee and passing order for inspecting the Petitioner's industry.

9. In such view of the matter, there is clear violation of natural justice while passing the aforesaid order for constituting the Committee. Further, the Committee should have comprised an independent person in place of Opposite Party No.5 so that the apprehension of bias or conflict of interest issue could have been avoided.

10. Considering the above, this Court deems it appropriate to remit the matter back to the N.G.T. for fresh hearing. Accordingly, the Writ Petition is allowed. The order dated 22.11.2023 passed by the N.G.T. in O.A. No.165/2023/EZ is set aside. The matter is remitted back to the N.G.T. with a direction to the N.G.T. to give opportunity of hearing to the Petitioner.

11. Accordingly, the Writ Petition is disposed of.

(Dr. S.K. Panigrahi)
Judge

Sumitra

ANNEXURE-R2/B

EPABX: 2561909/2562847
Tel: 2562822, 2560955
Email: Paribesh1@ospcboard.org
Website: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST AND ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit – VIII,
Bhubaneswar – 751 012, INDIA

No. 426
VII – L – Misc – 1047

Date: 06.01.2024

Speed Post / E-mail

To

The Collector and District Magistrate
Sundargarh

Sub: OA No.165/2023/EZ – Sudhasu Sekhar Patra & Ors v. State of Odisha & Ors.

Ref: This Board Letter No. 93, dtd. 02.01.2024

Sir,

In continuation to our above referred letter, this is to inform you that in the meantime the Board has received a copy of the order dtd. 04.01.2024 of the Hon'ble High Court of Orissa passed in WP(C) No. 42 of 2024 in the matter of Utkal Metallics Limited, Sundergarh Vs. National Green Tribunal Eastern Zone, Kolkata and Ors. where in the Hon'ble High Court has been pleased to set aside the order dtd. 22.11.2023 of the Hon'ble NGT passed in the above O.A. with some observations and remitted back the matter to NGT with a direction to pass appropriate order after providing opportunity of hearing to the parties. A copy of the Order dtd. 04.01.2024 is enclosed for your reference.

In view of the above, it is requested to please not to carry out the inspection by the Committee fixed from dtd. 08.01.2024 to 12.01.2024 until further order.

Yours faithfully,

Encl: As above

Member Secretary

Memo No. 427 / Date: 06.01.2024

Speed Post / E-mail.

Copy along with copy of enclosure forwarded to the Chief Env. Engineer(C), SPC Board, Bhubaneswar / Regional Officer, SPC Board, Rourkela for information and necessary action.
Encl: As above.

Member Secretary

Memo No. 428 / Date: 06.01.2024

Speed Post / E-mail.

Copy along with copy of enclosure forwarded to the Sr. Administrative Officer, SPC Board, Odisha for information and necessary action with reference to Memo No. 94, dtd. 02.01.2024. He is requested not to provide any vehicle to Sri Shankar Prasad Pani, learned Advocate until further order.
Encl: As above.

Member Secretary

True Copy Attested

DC, Judicial
Sundargarh

ANNEXURE-R2/C

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, SUNDARGARH
(JUDICIAL SECTION)
E-mail: dm-sundargarh@nic.in, dcjudicialsng@gmail.com, FAX-06622-273166, PIN- 770001

No. 1235 Date. 13.3.2024

To,

The Regional Officer, State Pollution Control Board,
Rourkela, Dist-Sundargarh.

Sub: Regarding submission of report in O.A No. 165/2023/EZ filed by Sudhansu Sekhar Patra and others Vrs State of Odisha and others"

Ref: Order dt.22.11.2023 of National Green Tribunal, Eastern Bench, Kolkata.

Sir,

With reference to the letter on the subject cited above, I am to enclose herewith the Order dt.22.11.2023 of National Green Tribunal, Eastern Bench, Kolkata passed in O.A No. 165/2023/EZ filed by Sudhansu Sekhar Patra and others Vrs State of Odisha and others and request you to submit the factual report on the petition of the allegation made by the applicants in the petition dated 01.09.2023 to the undersigned **immediately**.

This matter is extremely URGENT

Yours faithfully,

13/3/24

Additional District Magistrate
Sundargarh

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DC, Judicial
Sundargarh

ANNEXURE - R2/D

Inspection Report of 11 Nos. of Industrial Establishments as per the Order of Hon'ble NGT Eastern Zone Bench, Kolkata in the matter of Original application no. 165/2023/EZ regarding alleged violation of pollution control norms.

In response to the complaint filed by Sri Sudhansu Sekhar Bastia & others before the Hon'ble NGT Eastern Zone Bench, Kolkata, Original Application no. 165/2023/EZ was taken up this matter Suo Motu. As per order of Hon'ble NGT dtd. 12.03.2024, field inspections were recently conducted in & around the 11 nos. of Industrial Establishments in the district of Sundargarh to verify the correctness of the allegations contained in the aforesaid complaint and following observations were made.

1. M/s. Bajrangbali Sponge and Power Limited, At: Plot No.82, Sector-A, Industrial Estate Kalunga, Sundargarh (Formerly Kalinga Sponge Iron Industries Ltd.,) (Respondent No.5)		
I.	Date of Inspection	30.03.2024
II.	Name of the Occupier	Mr.Akhil Kumar Agarwal, Director
III.	Background & Consent Status	• It is a sponge iron based steel unit with 2nos. of 100 TPD DRI Kilns, SMS(Induction Furnace) , Rolling mill, Producer Gas plant & Slag crusher etc. • Consent to Operate is valid for the period from 01.04.2022 to 31.03.2027 for operation of Sponge Iron DRI Kiln (I & II) of 2 x 100TPD, Induction Furnace (1 x 10T/Heat)-3000TPM and Iron Ore Crusher-60TPH vide Boards letter no 3794 dt.21.3.2020 and Rolling Mill@72000TPA,Patra Mill@72,000TPA, Coal Pulverizer for production of Pulverized Coal@10TPH, Slag Crusher (Revered iron from Induction Furnace Slag)@16TPD vide Board's letter no.4384, dtd. 22.03.2022.
IV.	Status of Pollution control Measures & Compliance Status	• The industry has provided individual ESP of capacity 2x24000 Nm^3/hr for the treatment of Flue gas generated from the DRI kilns before let out to the atmosphere. ESP was in normal operation.

		• Bag filters have been provided at the strategic material transfer points like Coal circuit, Iron Ore circuits, Cooler discharge, Product house etc.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	The industry has provided the requisite pollution control devices like ESP & Bag filters of adequate capacity as at the potential dust generating points. The details are as follows

Sl No.	Description	Capacity (Nm3/hr)
1.	ESP attached to	
	DRI Kiln – I & II	2x24,000
2.	Common Bag filter attached to DRI Kiln – I, & II	
	Stock House	18,000
	Coal circuit	18,000
	Transfer House	21,000
	Coal Injection Point 1	2000
	Coal Injection Point 2	2000
	Cooler discharge	25,000
	Product House –I	42,000

VI.	Dedusting system are not maintained and functioning with defective Bags.	The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required. Bag filters were in operation during inspection.

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Sundargarh

VII.	Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.	Water is not used directly in process and used for only cooling & dust suppression purposes. Cooling water is completely recycled through settling tanks. Hence there is no generation of process wastewater. No effluent was found to be discharged to outside the factory premises during inspection.
VIII.	Many Industries does not have Sewerage Treatment Plant.	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	About 15nos. of fixed type water sprinklers, 6 nos. of pressurized rain guns and three movable water sprinklers have been provided for wetting of internal roads for suppression of Dust and work zone areas including iron ore and coal stock yard, which were found to be operational. Besides this the unit has also engaged one mobile water tanker of capacity 12 KL for water sprinkling on the rest part of the internal road network and approach road which has not been covered under fixed sprinkler network.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people	• At present, the char (Solid waste) generated from the sponge iron plants is being reused as resource material (fuel) for the AFBC power plant. Hence most of the generated char is presently utilized as fuel in the AFBC power plant. The industry has allocated about 3.0Acres of land inside the plant premises for solid waste disposal. • Only ESP dust and other dusts are dumped in dump yard. The industry has provided retention wall all around the solid waste disposal site. The industry has partly levelled and stabilized the exhausted part of the dump.

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Sundargarh

	residing nearby.	

2. M/s Sponge Udyog Pvt. Ltd., Jiabahal, Kalunga, Sundargarh(Respondent No.6)		
I.	Date of Inspection	**04th April 2024**
II.	Name of the Occupier	Sri Birendra Gandhi, Managing Director
III.	Background & Consent Status	This is a standalone sponge iron plant having two DRI Kilns of capacity 2x100TPD. Consent to Operate granted vide Board's letter No.3929, dt.18.03.2023 is valid up to 31.03.2028 for following facilities. **S.N.** / **Product** / **Quantity** 1. / Sponge Iron- DRI Kiln-I & II / 2x100 TPD
IV.	Status of Pollution control Measures & Compliance Status	• The industry has installed separate ESPs at DRI units. A common stack of about 30-meter height has been attached to these ESPs. • Bag filters have been installed at different section of DRI units to control process and fugitive emission. • Pneumatic dust handling system have been installed to transfer and collect dust from ESP and Bag Filters into dust/ash silos. • Fixed type water sprinklers are provided along the internal roads, along coal and iron ore circuit, inside work zone areas, etc. for suppression of fugitive dust during material handling and vehicle transportation. • Internal roads and work zone areas have been concreted. • Industry has developed plantation over 2.0 acres

<table>
<tr><td></td><td></td><td>(Approx.) inside plant premises.</td></tr>
<tr><td colspan="3">Observations relating to the Complaint matter</td></tr>
<tr><td>V.</td><td>Many of them does not have requisite pollution control devices installed within the plant area</td><td>The industry has installed separate ESP having single pass and three fields of capacity 24,000 Nm^3/hr each at the DRI units. A common stack of about 30-meter height has been attached to it.

The unit has installed common pulse jet bag filters at following locations;

<table>
<tr><th>S.N.</th><th>Description of Stack</th><th>Stack Height (m)</th><th>Quantity of emission (Nm^3/hr)</th></tr>
<tr><td>1.</td><td>Coal circuit</td><td>20</td><td>18,000</td></tr>
<tr><td>2.</td><td>Stock House</td><td>20</td><td>15,000</td></tr>
<tr><td>3.</td><td>I-Bin</td><td>20</td><td>13,000</td></tr>
<tr><td>4.</td><td>Cooler discharge</td><td>20</td><td>21,000</td></tr>
<tr><td>5.</td><td>Product house</td><td>20</td><td>40,000</td></tr>
</table>
</td></tr>
<tr><td>VI.</td><td>Dedusting system are not maintained and functioning with defective Bags.</td><td>All the Bag filters were functioning satisfactorily as observed during the inspection. The dust from the bag filters is collected through pneumatic dust handling system.

The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required.</td></tr>
<tr><td>VII.</td><td>Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.</td><td>Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater.

No wastewater was being discharged outside during inspection.</td></tr>
</table>

		Cooling water is being recycled completely.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 10 in the air	The industry has engaged water tankers of 12KL capacity for dust suppression. Further they have installed fixed sprinklers of about 13Nos. number for wetting of internal roads and work zone areas including iron ore and coal stock yard, which were found to be operational.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	• The land available inside the factory is 13.86 acres. Out of which 5 acres of land has been used for solid waste dumping purpose. This dump is present within the boundary wall of factory. Only ESP dust and other dusts are dumped in dump yard. The industry has provided retention wall all around the solid waste disposal site. The industry had levelled and stabilized the exhausted part of the dump. • At present generated char is being supplied to the nearby AFBC power plants to be used as fuel. • The unit has constructed a settling pit of size 13m x 18m x 3m at the end of dump site for collection of surface runoff water during rain. • Industry has provided one water tanker of capacity 12KL for the dust suppression on roads and solid waste dump area.
XI.	Remarks	Approach road to the plant which belongs to panchayat was found in poor condition. Huge fugitive dust emission was observed from the road during plying of vehicles.

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DC, Judicial
Sundargarh

3. M/s Shri Bajarangbali Steel, Kalunga, Sundargarh

No industrial establishment exists in such name & style of Sri Bajarangbali Steel, Kalunga, Sundargarh. (Respondent No.7)

4. M/s Utkal Metallicks Pvt. Ltd., At-I.E., Kalunga, Sundargarh (Respondent No.8)

I.	Date of Inspection	**09th April 2024**
II.	Name of the Occupier	Sri Hardeep Singh, Director
III.	Background & Consent Status	This is standalone sponge iron plant having two DRI Kilns of capacity 1x50TPD and 1x40TPD. Consent to Operate granted vide Board's letter No.74, dt.02.01.2020 is valid up to 31.03.2025 for following facilities.
IV.	Status of Pollution control Measures & Compliance Status	• The industry has installed a common ESP at DRI units. A common stack of about 30-meter height has been attached to it. • Bag filters have been installed at different section of DRI unit to control process and fugitive emission. • Pneumatic dust handling system has been installed to transfer and collect dust from ESP and Bag Filters into dust/ash silos. • Fixed type water sprinklers are provided along internal roads, along coal and iron ore circuit, inside work zone areas, etc. for suppression of fugitive dust during material handling and vehicle transportation. • Internal roads and work zone areas have been concreted. • Industry has developed about 2346 Nos. of plantation

S.N.	Product	Quantity
1.	Sponge Iron- DRI Kiln-I & II	1x40 TPD & 1x50 TPD

<table>
<tr><td></td><td></td><td>over 1.413 ha (Approx.) inside plant premises.</td></tr>
<tr><td colspan="3">Observations relating to the Complaint matter</td></tr>
<tr><td>V.</td><td>Many of them does not have requisite pollution control devices installed within the plant area</td><td>The industry has installed a common ESP having single pass and three fields of capacity 24,000 Nm^3/hr at DRI units. A common stack of about 30-meter height has been attached to it.

The unit has installed common pulse jet bag filters at following locations;

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<tr><td>1.</td><td>Coal circuit</td><td>20</td><td>14,000</td></tr>
<tr><td>2.</td><td>Iron Ore Circuit</td><td>20</td><td>20,000</td></tr>
<tr><td>3.</td><td>Stock House</td><td>20</td><td>15,000</td></tr>
<tr><td>4.</td><td>I-Bin</td><td>20</td><td>10,000</td></tr>
<tr><td>5.</td><td>Cooler discharge</td><td>20</td><td>14,000</td></tr>
<tr><td>6.</td><td>Product house</td><td>20</td><td>20,000</td></tr>
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The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required.</td></tr>
<tr><td>VII.</td><td>Water Flowing out of the plant are left untreated and allowed to disgorge into the river and</td><td>Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater.</td></tr>
</table>

	cultivated land.	No wastewater was being discharged outside during inspection. Cooling water is being recycled completely.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air.	About 11nos. of fixed type water sprinklers, 9 nos. of rain guns and three movable water sprinklers have been provided for wetting of internal roads and work zone areas including iron ore and coal stock yard, which were found to be operational. Besides this the unit has also engaged one mobile water tanker of capacity 12 KL for water sprinkling on the rest part of the internal road network and approach road which has not been covered under fixed sprinkler network.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	• The land available with the unit is 14.351 acres. Out of which 4.0 acres of land has been acquired outside the factory premises for solid waste dumping at Village Birual, which is about 15 km away from the plant. Out of 10.351acres land inside the factory premises the unit has earmarked about 3 acres of land for solid waste dumping. The unit has constructed boundary wall around the dump site.ESP dust and other solid waste are dumped in designated dump yard. They have leveled the dump and layer of soil cover has been provided over the inactive portion of the dump. The unit has not yet started dumping of solid waste at village Birual. • At present generated char is being supplied to the nearby AFBC power plants to be used as fuel. • Industry has installed series of settling tanks for the collection, treatment and reuse of surface runoff

		generated from the plant premises during monsoon period. • Industry has provided one water tanker of capacity 12KL for the dust suppression on roads and solid wate sump area.
XI.	Remarks	Approach road to the plant which belongs to IDCO was found in poor condition. Huge fugitive dust emission was observed from the road during plying of vehicles.

5. M/s Meta Sponge (P) Ltd., I.E., Kalunga (Respondent No.9)

I.	Date of Inspection	10th April 2024
II.	Name of the Occupier	Sri Satyanarayan Prasad Sahoo, Director
III.	Background & Consent Status	This is standalone sponge iron plant having two DRI Kilns of capacity 1x50TPD and 1x40TPD. Consent to Operate granted vide Board's letter No.4843, dt.28.03.2022 is valid up to 31.03.2025 for following facilities.

S.N.	Product	Quantity
1.	Sponge Iron- DRI Kiln-I & II	1x40 TPD & 1x50 TPD

IV.	Status of Pollution control Measures & Compliance Status	• The industry has installed a common ESP at DRI units. A common stack of about 30-meter height has been attached to it. • Bag filters have been installed at different section of DRI unit to control process and fugitive emission. • Pneumatic dust handling system have been installed to transfer and collect dust from ESP and Bag Filters into dust/ash silos. • Fixed type water sprinklers are provided along internal roads, along coal and iron ore circuit, inside work zone areas, etc. for suppression of fugitive dust during material handling and vehicle transportation. • Internal roads and work zone areas have been

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<table>
<tr><td></td><td></td><td>concreted.
• Industry has developed plantation over 0.7 acres (Approx.) inside plant premises.</td></tr>
<tr><td colspan="3">Observations relating to the Complaint matter</td></tr>
<tr><td>V.</td><td>Many of them does not have requisite pollution control devices installed within the plant area</td><td>The industry has installed a common ESP having single pass and three fields of capacity 27,000 Nm3/hr at DRI units. A common stack of about 30-meter height has been attached to it.
The unit has installed common pulse jet bag filters at following locations;
<table>
<tr><th>S.N.</th><th>Description of Stack</th><th>Stack Height (m)</th><th>Quantity of emission (Nm3/hr)</th></tr>
<tr><td>1</td><td>Coal circuit</td><td>20</td><td>10,000</td></tr>
<tr><td>2</td><td>Stock House</td><td>20</td><td>10,000</td></tr>
<tr><td>3</td><td>Cooler discharge</td><td>20</td><td>10,000</td></tr>
<tr><td>4</td><td>Coal Injection, I-Bin and Product house</td><td>20</td><td>16,000</td></tr>
</table></td></tr>
<tr><td>VI.</td><td>Dedusting system are not maintained and functioning with defective Bags.</td><td>All the Bag filters were functioning satisfactorily as observed during the inspection. The dust from the bag filters is collected through pneumatic dust handling system.</td></tr>
<tr><td>VII.</td><td>Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.</td><td>No wastewater was being discharged outside during inspection.
Cooling water is being recycled completely.</td></tr>
<tr><td>VIII.</td><td>Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air</td><td>Industry has installed fixed type water sprinklers along internal roads, along coal and iron ore circuit, inside work zone areas, etc. for suppression of fugitive dust during material handling and vehicle transportation.</td></tr>
<tr><td>IX.</td><td>The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil.</td><td>• Industry has earmarked about 1.65 acres of land inside factory premises for dumping/storage of waste (char, iron ore fines & APCD dust). It was observed that old char dump and fines is being liquidated. At present about 1.0 area is being utilized for the dumping of waste, rest of the area is vacant.
• Industry has installed one Surface Runoff Treatment</td></tr>
</table>

	Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	System (SRTS) for the collection, treatment and reuse of surface runoff generated from the plant premises during monsoon period. • Industry has provided one water tanker of capacity 5KL for the dust suppression on roads and solid wate dump area.
X.	Remarks	Approach road to the plant which belongs to IDCO was found in poor condition. Huge dust emission was observed from the road during plying of vehicles.

6.M/s Reliable Sponge Pvt. Ltd., Industrial Estate, Kalunga, Sundargarh (Respondent No.10)		
I.	Date of Inspection	10.04.2024.
II.	Name of the Occupier	Mr. Arun Dua, Director At-Plot No-YYY/6, Civil Township, Rourkela-769004, Odisha
III.	Background & Consent Status	Consent to Operate Order is valid up to 31.03.2028 for manufacturing of Sponge Iron DRI Kiln-I & II(2X50TPD), DRI Kiln-III (2X50TPD), Rolling Mill and Structural mill i)MS Rods/ TMT Bars-1,44,000 TPA ii) MS Channels, MS Angles, MS Flats-1,44.000 TPA, Producer Gas Plant (for Rolling mill)- 4200 Nm3/hr, Producer Gas Plant (for Structural Mill)- 6000 Nm3/hr, Induction Furnace-2x6 Ton/Heat, Billets (Two strand continuous billet caster)- 28,800 Ton /Annum, Producer Gas Plant (stand by)- 6000 Nm3/hr, Slag Crusher-12T/Hr.
IV.	Status of Pollution control Measures & Compliance Status	• Common ESP having flue gas handling capacity 24,000 Nm3/hr connected to 2x100 TPD DRI Kilns supported with individual air to air cooled heat exchangers. The dust collected from the hoppers is discharged to a common silo with pug mill. The dust is discharged through pug mill and transported to dump yard. • Another separate ESP having flue gas capacity 24,000Nm3/hr connected to 1X100TPD DRI Kiln. • PDHS at both ESPs hoppers. The dust collected from

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		the hoppers is discharged to a common silo with pug mill. The dust is discharged through pug mill and transported to dump yard. • Common pulse jet bag filter at CD area of Kiln – 1, 2 & 3 one pulse jet bag filter at common Intermediate bin, one pulse jet bag filter at common product house, one pulse jet bag filter at common stock house, one pulse jet bag filter at common coal crusher circuit. • PDHS at the bag filter hoppers of product house, common bag filter hoppers of cooler discharge + CD transfer house + common I Bin+ Product house & common bag filter of cooler discharge of DRI kiln-I & II. • Cooling water is completely recycled and settling pond provided for treatment of surface runoff water during rainy day.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	The industry has provided the requisite pollution control devices like ESP & Bag filters of adequate capacity as at the potential dust generating points. The details are as follows:-

Sl. No.	Description	Capacity (Nm^3/hr)
1.	ESP of DRI Kiln – I, II & III	2X24,000
Bag filter attached to		
3.	Coal Iron Ore Circuit	14,000
4.	Stock House & I-Bin	20,000 10,000

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		5.	Cooler discharge	30,000 10,000
		6.	Product House	48,000 10,000
		7.	Common Bag Filter of Induction Furnace-I &II	1,20,000
		8.	Bag Filter of Slag Crusher	30,000
VI.	Dedusting system are not maintained and functioning with defective Bags.	The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required.		
VII.	Water Flowing out of the plant are left untreated and allowed to discharge into the river and cultivated land.	Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater. There was no discharge of waste water during inspection.		
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.		
IX.	Not a single possess fog canon to suppress the dispersal of PM 2.5 & PM 10 in the air.	Fixed Rain gun type water sprinklers has been provided in raw material handling yard, internal road and work zone area. The unit has also engaged one mobile water tankers of capacity 10KL for water sprinklings on internal road and approach road.		
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal	• Out of total about 25.816 Acres inside the factory premises about 7.0 acres of land has been earmarked for solid waste dumping purposes. The generated char from DRI Section is sent to the nearby AFBC Boiler power plants for use in the boiler as fuel as the Dolochar (Waste) is having good calorific value. • Presently solid waste is found to be dumping inside the factory premises. At present generated char is being supplied to the nearby AFBC power plants to be used as fuel. ESP dust and other solid waste are		

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	dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	dumped in designated dump yard. They have leveled the dump and partly layer of soil cover has been provided over the inactive portion of the dump. • The unit has also constructed an earthen settling pit near dump site for settling of surface runoff water during rain.
XI.	Remarks	Approach road to the plant which belongs to IDCO was found in poor condition. Huge fugitive dust emission was observed from the road during plying of vehicles.

7. **M/s Rourkela Sponge LLP , Balanda, Sundargarh (Respondent No.11)**		
I.	Date of Inspection	18.04.2024.
II.	Name of the Occupier	Mr. Rupen Sanyal, Partner
III.	Background & Consent Status	• It is a sponge iron industry and establishedsince 2004 at Balanda, PO- Kalunga in the dist of Sundargarh. • Consent to Operate of the industry is valid for the period from 01.04.2022 to 31.03.2027 for Sponge Iron DRI Kilns (I & II) 2 x 50 TPD and DRI Kiln III (1x100TPD) subject to strict compliance to Consent Conditions vide Head Office letter no. 20813, dtd. 27.12.2021.
IV.	Status of Pollution control Measures & Compliance Status	• The industry has provided ESP with air-to-air heat exchanger for the treatment of emissions from DRI Kiln –I &II (2 x 50 TPD)and DRI Kiln III (1x100TPD). • Water is used only for cooling purposes and completely recycled through settling tanks. • Most of the internal roads are concreted.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	• The industry has provided ESP with air to air heat exchanger for the treatment of emissions from DRI Kiln –I &II (2 x 50 TPD)and DRI Kiln III (1x100TPD).

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<table>
<tr><td></td><td></td><td>
• The unit has provided Bag filters connected at cooler discharge, I-bin and Product house. The details are as follows
<table>
<tr><th>Sl no.</th><th>Description</th><th>Capacity (Nm^3/hr)</th></tr>
<tr><td>1.</td><td>ESP of DRI Kiln – I & II</td><td>24,000</td></tr>
<tr><td>2.</td><td>ESP of DRI Kiln – III</td><td>24,000</td></tr>
<tr><td colspan="2">Bag filter attached to kiln-I&II circuit</td><td></td></tr>
<tr><td>1.</td><td>I-bin</td><td>15,000</td></tr>
<tr><td>2.</td><td>Coal Circuit</td><td>20,000</td></tr>
<tr><td>3.</td><td>Iron Ore Circuit</td><td>20,000</td></tr>
<tr><td>4.</td><td>Cooler discharge</td><td>18,000</td></tr>
<tr><td>5.</td><td>Product house</td><td>20,000</td></tr>
<tr><td colspan="3">Bag filter attached to kiln- III circuit</td></tr>
<tr><td>1.</td><td>Stock House</td><td>14,000</td></tr>
<tr><td>2.</td><td>Coal Injection</td><td>3,500</td></tr>
<tr><td>3.</td><td>Coal Circuit</td><td>14000</td></tr>
<tr><td>4.</td><td>Iron Ore Circuit</td><td>10000</td></tr>
<tr><td>5.</td><td>PH, CD and I-Bin</td><td>48000</td></tr>
<tr><td>6.</td><td>Additional BF at CD</td><td>8000</td></tr>
</table>
</td></tr>
<tr><td>VI.</td><td>Dedusting system are not maintained and functioning with defective Bags.</td><td>The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required.</td></tr>
</table>

VII.	Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.	Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	About 15 nos. of water sprinklers and rain guns are installed to suppress the particulate matters generated.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	• Most of the dolochars are sold to Power plants to be used in ABC Boiler. • The rest of the dolochar was levelled with soil cover.
XI.	Remarks	Approach road to the plant which belongs to Balanda Panchyat was found in poor condition. Huge fugitive dust emission was observed from the road during plying of vehicles.

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<table>
<tr><td colspan="3">8. M/s Agrasen Sponge Private Limited, Mandiakudar, Sundargarh (Respondent No.12)</td></tr>
<tr><td>I.</td><td>Date of Inspection</td><td>10.04.2024.</td></tr>
<tr><td>II.</td><td>Name of the Occupier</td><td>Mr. Murari Lal Sharma, Director</td></tr>
<tr><td>III.</td><td>Background & Consent Status</td><td>This is stand alone sponge iron plant having Four DRI Kilns of capacity 4x50TPD.Consent to Operate granted vide Board's letter No.4860, dt.28.03.2023 is valid up to 31.03.2028 for following facilities.
<table>
<tr><th>S.N.</th><th>Product</th><th>Quantity</th></tr>
<tr><td>1.</td><td>Sponge Iron- DRI Kiln-I, II, III & IV</td><td>4x50 TPD</td></tr>
</table></td></tr>
<tr><td>IV.</td><td>Status of Pollution control Measures & Compliance Status</td><td>• Common ESP for kiln-III & IV. DRI kiln- I, II & III is having individual FD cooler before ESP and DRI kiln-IV is having individual air-air heat exchanger. Installed ESPs and heat exchangers were operating properly during inspection.
• Pneumatic dust handling system (PDHS) has been installed at both the hoppers of ESPs with a common silo and pug mill. The unit has installed PDHS at the ESP hoppers of both the Kilns. The dust collected from the hoppers is discharged to a common silo with pug mil. During visit the installed pneumatic dust handling systems were operating properly. The wet dust from the pug mill is directly unloaded to the dumpers and shifted to the dump yard.
• One mobile water tanker is also engaged for sprinkling of water about 4-5 times/day on approach road connecting from SH-10 to main gate and over the internal road. Fixed water sprinkler has also been installed various location to control dust emission.
• The unit has installed bag filters at a) one common bag filter for cooler discharge of DRI Kiln - I & II, b) one bag filter at common Intermediate bin, c) one bag</td></tr>
</table>

		filter at common product house, d) one bag filter at common stock house, e) one bag filter at common coal crusher & screen circuit & one bag filter at common iron ore crusher & screen circuit. • The unit has installed PDHS at the bag filter hoppers of product house, intermediate bin & cooler discharge. The dust collected from hoppers of bag filters of aforesaid area are conveyed pneumatically to the common silo of ESP. The PDHS systems were in operation during inspection. However the industry has not provided PDHS system at the coal circuit bag filter which is leading to dust accumulation in that area.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	The industry has provided the requisite pollution control devices like ESP, Heat Exchanger & Bag filters of adequate capacity as at the potential dust generating points. The details are as follows

Sl no.	Description	Capacity (Nm^3/hr)
1.	i) Stack attached to common ESP of DRI Kiln – I & II	50000
	ii) Stack attached to common ESP of DRI Kiln – III & IV	50000
Bag filter attached to		
3.	Cooler discharge-I (Kiln-I & II)	16,500
	Cooler discharge (Kiln-III & IV)	16,500
	Stock house	16000
4.	Coal Circuit	16500

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		5. Product House — 30000 6. I-Bin — 7000
VI.	Dedusting system are not maintained and functioning with defective Bags.	All the Bag filters were functioning satisfactorily as observed during the inspection. The dust from the bag filters is collected through pneumatic dust handling system. The industry have been maintaining the aforesaid Bag filters time to time during the shutdown period or as when Required.
VII.	Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.	No wastewater was being discharged outside during inspection. Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater. Cooling water is being recycled completely.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	One mobile water tanker is also engaged for sprinkling of water about 4-5 times/day on approach road connecting from SH-10 to main gate and over the internal road. Fixed water sprinkler has also been installed various location to control dust emission.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the	• At present the generated char is being supplied to the nearby power plants to be used as fuel in AFBC boilers. The rest ESP dust and other solid waste are presently dumped in the dump yard inside the unit premises at area about 9.98acres. • The inactive dump yard has been partly reclaimed by spreading layer of soil with proper compaction, consolidation and plantation. Run-off water of the dump yard flows down to the earthen pond.

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	air adversely impacting the environment and people residing nearby.	
XI.	Remarks	Approach road to the plant which belongs to IDCO was found in poor condition. Huge fugitive dust emission was observed from the road during plying of vehicles.

9.M/s. Scan Steel Limited, Unit-I, At: Rambahal, Dist: Sundargarh (Respondent No.13)		
I.	Date of Inspection	10.04.2024.
II.	Name of the Occupier	Shri Ankur Madaan, Director
III.	Background & Consent Status	• It is a sponge iron based steel unit with 2nos. of 50TPD DRI Kilns, SMS (Induction Furnace & Billet Caster), Rolling mill, Producer Gas plant & Slag crusher etc • Consent to Operate of Industry is valid for the period from **01.04.2023 to 31.03.2028 for following plant configurations** 01. Sponge Iron – DRI Kiln - I & II 2×50 TPD 02. Iron Ore Crusher 20 TPH 03. Induction Furnace 1×4 T/H + 1×5 T/H 04. MS Billet Caster (CCM) 15,000 TPA 05. Rolling Mill 48,000 TPA 06. Producer Gas Plant 4,200 Nm3/Hr 07. Slag Crusher 10 TPH
IV.	Status of Pollution control Measures & Compliance Status	• The industry has provided ESP for the treatment of Flue gas generated from the DRI kilns before let out to the atmosphere. ESP was in normal operation • Bag filters have been provided at the strategic material transfer points like Coal circuit, Iron Ore circuits, Cooler discharge, Product house etc.

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		• The unit has installed 2 nos. of Induction Furnace of capacity 5 T/heat & 4 T/heat respectively. Induction Furnace of capacity 5 T/heat is provided with swiveling hood for collection of fumes followed by bag filter. The other one is installed with swiveling hood followed by wet scrubber. Both the induction furnace was found operational along with APC measures during inspection.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	The industry has provided the requisite pollution control devices like ESP & Bag filters of adequate capacity as at the potential dust generating points. The details are as follows;
VI.	Dedusting system are not maintained and functioning with defective Bags.	The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required. Bag filters are in operation during inspection.
VII.	Water Flowing out of the plant are left untreated and allowed	Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no

Sl. No.	Description	Capacity (Nm^3/hr)
1.	Each ESP of DRI Kiln – I & II	75,000
Bag filter attached to		
3.	Coal circuit	14,000
4.	Iron Ore Circuit –I & II	20,000
5.	Product House and Cooler discharge	32,000 8,000
6.	Stock house	18,000

	to disgorge into the river and cultivated land.	generation of process wastewater.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	About 10nos. of fixed type water sprinklers, 9 nos. of pressurized rain guns and three movable water sprinklers have been provided for wetting of internal roads for suppression of Dust and work zone areas including iron ore and coal stock yard, which were found to be operational. Besides this the unit has also engaged one mobile water tanker of capacity 12 KL for water sprinkling on the rest part of the internal road network and approach road which has not been covered under fixed sprinkler network.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	• At present, the char (Solid waste) generated from the sponge iron plants is being reused as resource material (fuel) for the AFBC power plant. Hence most of the generated char is presently utilized as fuel in the AFBC power plant. • The unit has total area about 24.00 acres out of which 5.00 acres has been earmarked for solid waste dumping. Presently solid waste is found to be dumping inside the factory premises. At present generated char is being supplied to the nearby AFBC power plants to be used as fuel. ESP dust and other solid waste are dumped in designated dump yard. They have leveled the dump and partly layer of soil cover has been provided over the inactive portion of the dump.

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10.**M/s. Scan Steel Limited, Unit-II, At: Budhakata, PO: Biringatoli, Dist: Sundargarh (Respondent No.13)**		
I.	Date of Inspection	**26.04.2024**
II.	Name of the Occupier	Shri Ankur Madaan, Director
III.	Background & Consent Status	• The industry is a sponge iron based steel industry having SMS & rolling mill &Captive Power plant and established in 2003At: Budhakata, PO: Biringatoli in the district of Sundargarh. • Consent to Operate is valid for the period from 01.04.2023 to 31.03.2028 for the operation of (a) DRI Kiln (I, II, III & IV)- 4×100 TPD (b) Induction Furnace- 3×12 T/Heat, Concast Machine @1×2 strand, (c) Captive Power Plant (CPP)-12 MW (4×2 MW WHRB + 4 MW FBC) (d) Coal Washery- (1×40 TPH throughput) @ 2,40,000 TPA, (e) Iron ore crusher (1 × 50 TPH) @ 3,00,000 TPA, (f) Fly ash brick manufacturing unit (1×42 TPD) @12,600 TPA (g) slag crusher @ 10 TPH.
IV.	Status of Pollution control Measures & Compliance Status	• The industry has provided individual two fields ESP of capacity 2x24000 Nm^3/hr supported with individual air to air heat exchanger followed by individual WHRB for treatment of the Kiln emission. • The industry has provided three fields ESP having flue gas handling capacity 44,000 Nm3/hr for power plant for the treatment of boiler emissions. • Bag filters have been provided at the strategic material transfer points like Cooler Discharge, I Bin and Product house etc. • Cooling water was completely recycled. The cooling tower blow down of power plant is reused in the cooler of DRI kilns. The boiler blow down

		and regeneration water from the DM plant is treated in the neutralisation pit. The treated water is reused for dust suppression purpose. • The industry has provided a good paved parking area and most of the internal roads were concreted. Raw materials were kept in an organised way as observed during inspection. • 1 no. of Mechanical road sweeper was engaged for carrying out cleaning of the internal roads.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	The industry has provided the requisite pollution control devices like ESP & Bag filters of adequate capacity as at the potential dust generating points. The details are as follows

Sl No.	Description	Capacity (Nm3/hr)
1.	ESP attached to	
	DRI Kiln – I & II	2x24,000
	DRI Kiln – III & IV	2x24,000
2.	Common Bag filter attached to DRI Kiln – I, II, III & IV	
	Coal circuit –I	15,000
	Coal circuit –II	15,000
	Stock House –I	18,000
	Stock House –II	18,000
	I-Bin (I)	12,000

			I-Bin (II)	15,000
			Cooler discharge –I	17,000
			Cooler discharge –II(A)	12,000
			Cooler discharge –II(B)	16,000
			Product House –I	48,000
			Product House –II	12,000
			Product Separation House	27,000
			Stack attached to ESP of AFBC Boiler	44,000
		3.	Bag filter stack attached to Induction Furnace	15,000
		4.	Bag filter attached to the Coal washery	65000
VI.	Dedusting system are not maintained and functioning with defective Bags.	The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required. Bag filters are in operation during inspection.		
VII.	Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.	• Cooling water was completely recycled. The cooling tower blow down of power plant is reused in the cooler of DRI kilns. The boiler blow down and regeneration water from the DM plant is treated in the neutralisation pit. The treated water is reused for dust suppression purpose. • The unit has provided one rain water harvesting pond of size about 90 m X 50m X 7 and one settling pit of size about 5m X 5m X 3m inside their plant premises. The surface runoffs from the		

		plant through concrete drains are being channelized to this pit. The over flow from this pit is channelized to the rain water harvesting pond. No effluent was found to be discharged to outside the plant premises during inspection.
VIII.	Many Industries does not have Sewerage Treatment Plant.	The industry has provided a Sewage Treatment Plant of Capacity 10 KLD. The STP was in operation during inspection and the treated water is used for gardening purposes.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	The industry has provided 1 no. of mobile fog canon and 1 no. of mobile water tankers of 5 KL capacity. About 9 nos. of fixed type water sprinklers, 4 nos. of pressurized rain guns have been provided for wetting of internal roads for suppression of Dust and work zone areas including iron ore and coal stock yard, which were found to be operational.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	At present, the char (Solid waste) generated from the sponge iron plants is being reused as resource material (fuel) for the AFBC power plant. Hence most of the generated char is presently utilized as fuel in the captive AFBC power plant.

11.M/s. Barbarik Steel Pvt. Ltd., (Formerly M/s. Seeta Integrated Steel & Energy Pvt. Ltd.), At: Plot no. 202, IDC Kalunga, Dist: Sundargarh (Respondent No.14)		
I.	Date of Inspection	25.04.2024
II.	Name of the Occupier	Rahul Mittal, Director
III.	Background & Consent Status	• It is a sponge iron industry and establishedsince 2004 in the Industrial Estate • Consent to Operate of the industry is valid for the period from 01.04.2023 to 31.03.2026 for Sponge Iron DRI Kilns 1 x 50 TPD & 1 x 100 TPD, subject to strict compliance to Consent Conditions vide Head Office letter no. 4864, dtd. 28.03.2023
IV.	Status of Pollution control Measures & Compliance Status	• The industry has provided air cooled heat exchanger followed cyclone & bag filter at the DRI kiln –I of 50 TPD capacity. Bag filter was in operation during inspection. • The industry has provided 2 field ESP with air to air heat exchanger for the treatment of emissions from DRI Kiln –II (1 x 100 TPD). ESP was in operation during inspection.
Observations relating to the Complaint matter		
V.	Many of them does not have requisite pollution control devices installed within the plant area	• The industry has provided air cooled heat exchanger followed cyclone & bag filter at the DRI kiln –I of 50 TPD capacity. Bag filter was in operation during inspection. • The industry has provided 2 field ESP with air to air heat exchanger for the treatment of emissions from DRI Kiln –II (1 x 100 TPD). ESP was in operation during inspection. Details are as follows

Sl. No.	Description	Capacity (Nm3/hr)

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		Bag filter attached to GCP of 1. DRI Kiln – I — 12,000 ESP of 2. DRI Kiln –II — 15,000 Common Bag filter of DRI Kiln- I& II attached to 3. Iron Ore circuit — --- 4. Coal circuit — 18,000 5. Product House — 30,000 6. Stock House — 24,000 7. Cooler discharge — 26,000 8. I-Bin — 12,000 9. Coal Injection Point –I & II — 2x5,000
VI.	Dedusting system are not maintained and functioning with defective Bags.	The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required. Bag filters are in operation during inspection
VII.	Water Flowing out of the plant are left untreated and allowed to disgorge into the river and cultivated land.	Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no generation of process wastewater. Water is used only for cooling purposes and completely recycled through settling tanks.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon	About 20nos. of fixed type water sprinklers have been

	to supress the dispersal of PM 2.5 &PM 10 in the air	provided for wetting of internal roads for suppression of Dust and work zone areas including iron ore and coal stock yard, which were found to be operational. Besides this the unit has also engaged one mobile water tanker of capacity 8 KL for water sprinkling on the rest part of the internal road network and approach road which has not been covered under fixed sprinkler network.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	The unit has total area about 20.09 acres out of which 3.00 acres has been earmarked for solid waste dumping. Presently solid waste is found to be dumping inside the factory premises. At present, generated char is being supplied to the nearby AFBC power plants to be used as fuel.

12.**Shree Balaji Metallics Pvt .Ltd., At-Birkera, Sundargarh (Respondent No.15)**		
I.	Date of Inspection	25.04.2024.
II.	Name of the Occupier	Mr. Rajesh Chaturvedi, Director
III.	Background & Consent Status	• It is a standalone sponge iron industry and established since 2005 at Khairbondh, PO-Ranto, Birkera in the dist of Sundargarh. • Consent to Operate of the industry is valid for the period from 01.04.2023 to 30.09.2024 for Sponge Iron DRI Kilns (I & II)2 x 50 TPD, subject to strict

<table>
<tr><td></td><td></td><td>compliance to Consent Conditions vide Head Office letter no. 4712, dtd. 30.03.2024.</td></tr>
<tr><td>IV.</td><td>Status of Pollution control Measures & Compliance Status</td><td>• The industry has provided ESP with air to air heat exchanger for the treatment of emissions from DRI Kiln –I &II (2 x 50 TPD).
• Water is used only for cooling purposes and completely recycled through settling tanks.</td></tr>
<tr><td colspan="3">Observations relating to the Complaint matter</td></tr>
<tr><td>V.</td><td>Many of them does not have requisite pollution control devices installed within the plant area.</td><td>• The industry has provided ESP with air to air heat exchanger for the treatment of emissions from DRI Kiln –I &II (2 x 50 TPD).
• The unit has provided Bag filters connected at cooler discharge, I-bin and Product house. The details are as follows:
<table>
<tr><th>Sl no.</th><th>Description</th><th>Capacity (Nm^3/hr)</th></tr>
<tr><td>1.</td><td>ESP DRI Kiln – I & II</td><td>24000</td></tr>
<tr><td colspan="2">Bag filter attached to</td><td></td></tr>
<tr><td>1.</td><td>Coal circuit</td><td>15,000</td></tr>
<tr><td>2.</td><td>Stock House and I-Bin</td><td>18,000</td></tr>
<tr><td>4.</td><td>Coal Injection</td><td>5200</td></tr>
<tr><td>5.</td><td>Cooler discharge</td><td>18,000</td></tr>
<tr><td>6.</td><td>Product house</td><td>20,000</td></tr>
</table></td></tr>
<tr><td>VI.</td><td>Dedusting system are not maintained and functioning with defective Bags.</td><td>The industry has been maintaining the aforesaid Bag filters time to time during the shutdown period or as when required.</td></tr>
<tr><td>VII.</td><td>Water Flowing out of the plant are left untreated and allowed</td><td>Water is not used directly in process and used for only cooling & dust suppression purposes. Hence there is no</td></tr>
</table>

	to disgorge into the river and cultivated land.	generation of process wastewater.
VIII.	Many Industry don't have proper sewage treatment Plant	As such there is no colony inside the plant premises. The domestic waste water is treated through soak pit followed by septic tank.
IX.	Not a single possess fog canon to supress the dispersal of PM 2.5 &PM 1 in the air	Water sprinklers are installed to suppress the particulate matters generated.
X.	The charcoal heaps are adversely impacting the environment. During rainy seasons, the Charcoal are getting carried away with rain water and getting accumulated in the cultivable land thereby reducing the fertility of soil. Also During summer and winter seasons, the charcoal dust are getting dispersed in the air adversely impacting the environment and people residing nearby.	• Most of the dolochars are sold to Power plants to be used in ABC Boiler. • The rest of the dolochar was not levelled properly. Also garland drains and water sprinklers were not provided at the dolochar dump site.
XI.	Remarks	• Regular cleaning & wetting of the internal roads were not carried out resulting heavy fugitive dust emission due to wind action and during plying of vehicles. More than 5nos. of huge dust accumulation patches were observed. • Overall housekeeping of the work zone areas of Raw-material stock yards & Raw material handling plant, DRI kiln area and ash silo areas were found to be in very poor conditions resulting fugitive dust emission. • Approach road to the plant which belongs to Panchyat was found in poor condition. Huge fugitive dust

		emission was observed from the road during plying of vehicles.

The 11 nos. of aforesaid Industrial Establishments are mostly Sponge Iron based industries and operating with valid Consent to Operate. As per the manufacturing process of Sponge Iron manufacturing plants, it consists of the reduction of iron ore with coal & dolomite in rotary kiln, which is heated to a temperature of 950- 1000°C then cooled to 160°C temperature in the rotary cooler with in-direct water cooling system. The products are then screened and magnetically separated. Sponge iron being magnetic gets attracted and gets separated from the non-magnetic char. The flues gases are treated in the Electro Static Precipitator before let out to the atmosphere through a stack of adequate height. Water is not used directly in process and used for only cooling & dust suppression purposes.

However installed ESPs in sponge iron plants are non-operational i) during start-up of the Kilns ii) during shutdown of the kilns, iii) temporary power failure due to technical limitation and low Flue gas temperature . During instant power failure a spurt of emission takes from the kiln for a period of 10 to 15 minutes, since the DG sets which supplies the backup power to operate ESP needs at least 10 minutes to synchronize its operation with the process unit. During start-up and shutdown of the kiln there is inevitable emission from the kilns for a period of 10 to 12 hours.

- After certain period (Campaign period) of operation of sponge iron kilns, accretion rings are formed inside the rotary kiln and kilns are taken for shut down. After cutting of accretions & requisite maintenance, Kilns are again resumed its process through light-up/ start up process. During the start-up & shut down procedures, there is visible emission for few hours due to technical limitations of flue gas temperature for its treatment through its ESPs.
- The emission parameters are monitored through Online Continuous Emission Monitoring Systems (CEMS) with real time data transmission facilities conncted to the server of State Pollution Control Board, Odisha and Central Pollution Control Board. In addition to the online continuous monitoring systems, manual monitoring of emission parameters are also carried out. Further Surveillance IP Cameras have been installed at the Strategic Points to view the real time emissions from the Industry and it is monitored through IT Cell of SPCB, Odisha, Bhubaneswar.
- Surprise inspections in addition to the routine inspection are being conducted to verify the compliance status of the aforesaid industries at both Regional Office Level and Head

Office level. In case of violations, non- compliances to stipulated consent conditions if observed any, action including show cause notices, directions, personal hearing & direction of closure is being taken against the defaulting units and directions is being issued for taking remedial measures.

- Most of the alleged industries are located around the Kalunga Industrial Estate. To meet the raw material requirements, dispatch of products and solid waste disposal (about 10,500 Tonnes/day of material is handled in dry conditions) numbers of heavy vehicles are frequently plying in the common IDCO road as all these are transported through road. Fugitive emission is observed due to transportation of fines, raw materials and products in Kalunga Industrial Estate area. The common transportation road of Kalunga Industrial Estate was found to be in poor condition due to development of port and holes, accumulation of dust, ongoing road construction & rail over bridge constructional works. Fugitive road dust emission was observed during plying of Heavy vehicles. The complainant has not specified one of the actual concern of the industrial area which is one of the important concern and significantly influencing air quality of that area. In this regard Board has issued several directions to concerned authorities.

In view of the above, it may be concluded that the complainant is not fully aware of the process, pollution control standards, pollution control measures taken by the industries. In case of violations if observed at any point of time, action is being taken against the defaulting units and directions including Show Cause Notice, Direction of Closure and Personnel hearing are being issued for taking remedial measures. These sponge iron units are under Constant surveillance & monitored through online systems, IP cameras & Consent administration mechanisms of the Board.

Dr. A.K Mallick,
Addl. Chief Env. Scientist and Regional Officer

Er. P.K. Pati	Er. B.K. Bhoi	Er. R. R. Das	Er. C.S. Chouhan
Asst. Env. Engg	Dy. Env. Engineer	Dy. Env. Engineer	Dy. Env. Engineer

Regional Office, State Pollution Control Board, Rourkela, Odisha

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